

MINUTES OF EFC NO.12/AM09 DATED 19.03.2009

Meeting No.12/AM09 of Export Import Facilitation Committee (EFC) was held on 19.03.2009 under Chairmanship of Shri Amitabh Jain, IAS, Additional Director General of Foreign Trade.

2. Following officials attended:

1.	Shri O.P. Hisaria, Jt.DGFT	DGFT
2.	Shri T.M. Skaria, DDG	DGFT
3.	Shri Rakesh Bhatnagar, US	Steel
4.	Shri V.C. Agarwal, IA	DHI
5.	Shri Ramesh Chander, US	MHA
6.	Shri S.K. Jain, DO	DIPP
7.	Shri V.K. Tyagi, DIA	C&PC (D/o Pharmaceutical)
8.	Ms. Anita Narang, SO	D/o AHD&F
9.	Shri Sunil Kumar, SO	DAC

3. **After deliberations, following decisions were taken:**

3.1 (A) Import Cases (Total 67 Cases)

3.1.1 Following 22 applications for import were approved.

Sl. No.	Case No.	Name of the Firm/File No.	Date of receipt of application MM/DD/YYYY	Item of import and quantity applied.	CIF Value in Lakhs	Remarks
1	4	Sunland Metal Recycling Industries, Silvassa. 01/53/8/397/AM09/S-92	11/24/2008	1000 Mts of Aluminium Scrap Grade.	853.12	
2	15	LNG Security Services (P) Ltd., New Delhi. 01/53/8/553/AM09/L-21	1/16/2009	30 Nos. of Power Cartridges (as detailed in the application)	200.00	
3	16	Bosch Ltd., Bangalore 01/53/8/558/AM09/B-34	1/19/2009	(I) 100000 Ltrs of EN 590 Blend Diesel and (ii) 100000 Ltrs of GDK 570 Diesel	291.57	
4	17	Torrent Pharmaceutical Ltd., Ahmedabad. 01/53/8/555/AM09/T-52	1/19/2009	2400 Kgs. of Rodent Diet.	18.60	
5	19	Lupin Ltd., Mumbai 01/53/8/557/AM09/L-22	1/21/2009	100 Nos. of Dogs (Male & Female)	42.75	
6	20	Lupin Ltd., Mumbai	1/27/2009	20 Nos. of Rats (Male &	0.79	

		01/53/8/614/AM09/L-23		Female)		
7	22	Shri Dhar Ganapathi, Mangalore, 01/53/162/1390/AM09/S-144	1/28/2009	One pair of Parrot	0.00	
8	26	Stefan balzter, Chennai. 01/53/162/1151/AM09/S-118	1/18/2009	Two pets Rabbit	Nil	
9	27	Capapie Sports Equipments, Mumbai. 01/53/162/1415/AM09/C-52	2/2/2009	Air Rifle Pistol, Air Pistol and Pellets as detailed in the application. For stock and Sale.	2.53	
10	28	Suprintendent of Police, Jaipur 01/53/162/1430/AM09/R-72	2/3/2009	Proparms Recoilless Distrupter	6.30	
Sl. No.	Case No.	Name of the Firm/File No.	Date of receipt of application MM/DD/YYYY	Item of import and quantity applied.	CIF Value in Lakhs	Remarks
11	29	Gunmark Armoury. Pune. 01/53/162/1424/AM09/g-61	2/3/2009	Shooting Weapons and Equipment for Supply to Ministry of Defence.	2.05	
12	37	K.T Quality control P. Ltd., Mumbai 01/53/8/684/AM09/K-32	2/9/2009	100MTs of Oats for Stock and Sales	38.07	Subject to PRC approval
13	40	Mobile Communications (I) P. Ltd., New Delhi. 01/53/8/702/AM09/M-81	2/11/2009	2 Nos. of GSM Jammer to supply to Lok Sabha Secretariat.	5.50	Subject to condition in NOC.
14	41	Ranbaxy Laboratories Ltd., New Delhi. 01/53/8/685/AM09/R-71	2/11/2009	40 Nos. of R-(-)-3 Quinuclidinol	29.76	
15	44	Pokarna Ltd., Secunderabad. 01/53/162/1494/AM09/P-34	2/13/2009	6 Nos. of Air Conditioners	1.29	
16	47	Capapie Sports Equipments, Mumbai. 01/53/162/1513/AM09/C-58	2/17/2009	Spare parts for Rifle and Pistol as detailed in the application. For Stock and Sales	9.99	
17	52	Steel Authority of India Ltd., Bhilai. 01/53/162/1512/AM09/S-172	2/19/2009	133 Kgs. of R-124 Gas.	2.85	
18	53	Capapie Sports Equipments, Mumbai. 01/53/162/1534/AM09/C-57	2/19/2009	2 Nos. Air Rifle and 5000 Nos. of Ammunition for supply to BRC Danapur, Bihar.	2.65	
19	54	Value Refrigerants P. Ltd.,	2/19/2009	500 MTs of R-134A	521.76	

		Chennai. 01/53/162/1540/AM09/V-30		Refrigerant Gas. For Stock and Sales		
20	55	Precision Automations & Robotics P. Ltd., Pune. 01/53/88/743/AM09/P-36	2/20/2009	One Stinger thermal Imaging System.	320.22	
21	57	GEO General Trading P. Ltd., Kochi. 01/53/162/1554/AM09/G-64	2/23/2009	850 Nos. of Cooling Only 220-240V 50HZ Remote Control, Toshiba Rotary Compressor containing HCFC-22 Gas. For Stock and Sale.	80.84	
22	63	Special Protection Group, New Delhi. 01/53/162/1571/AM09/S-176	2/25/2009	One Neutrex Water Jet.	6.50	

3.1.2 Following 37 applications for import were deferred.

Sl. No.	Case No.	Name of the Firm/File No.	Date of receipt of application MM/DD/YYYY	Item of import and quantity applied.	CIF Value in Lakhs	Referred Ministry/ Department
1	3	Crompton Greavers Ltd. Mumbai 01/53/8/393/AM09/C-33	11/20/2008	25000 Kgs. of High Purity Chromium Powder	525.00	DHI. Reminder to the firm with Deficiency letter
2	5	Siddhi Cera Colours P. Ltd., Morbi. 1/53/162/1071/AM09/S-103	12/2/2008	250 Kgs. Praseodymium Oxide	4.02	DIPP. Reminder to the firm with Deficiency letter
3	6	Directorate of Youth Affairs & Sports, Imphal. 1/53/162/1035/AM09/D-23	12/2/2008	Weapons as detailed in the application.	25.07	YA&S. Reminder to the TA.
Sl. No.	Case No.	Name of the Firm/File No.	Date of receipt of application MM/DD/YYYY	Item of import and quantity applied.	CIF Value in Lakhs	Referred Ministry/ Department
4	8	Prodigy Trading P. Ltd., Hyderabad. 1/53/162/1069/AM09/P-21	12/11/2008	3000MTs GGBFS	75.96	DIPP & Steel. Ask the firm for justification.
5	9	Meghmani Organics Ltd., AHD. 1/53/8/427/AM09/M-41	12/12/2008	350 MTs Carbon Tetra Chloride	12.31	MOEF. Reminder to the TA.
6	10	B.G. Chitale, Sangli. 1/53/8/446/AM09/B-17	12/18/2008	Different types of semens as detailed in the applications.	90.12	AHD&F
7	11	Gharda Chemcials Ltd.,	12/22/2008	400MTs of Carbon Tetra	62.92	MOEF and C&PC.

		Mumbai. 1/53/8/450/AM09/G-39		Chloride.		Reminder to TA.
8	12	Zion Impex Ltd., AHD. 01/53/8/455/AM09/Z-1	12/22/2008	Ornametal fishes - 1,50,000 PCs.	50.00	AHD&F. Reminder to the firm with deficiency letter.
9	13	Sun Pharma Advanced Reserch Ltd. Mumbai. 01/53/8/545/AM09/S-132	1/14/2009	68 Nos. of Dogs (Male & Female)	20.32	AHD&F
10	14	Progressive Dairy Farnes Association, Ludhiana. 01/53/8/543/AM09/P-32	1/14/2009	13000 Frozen Bull Semen.	25.20	AHD&F. Reminder to the firm with deficiency letter.
11	18	Tata Motors Ltd., Mumbai. 01/53/8/582/AM09/T-54	1/21/2009	One platt MR 550 Tag Shielded Ring Mount Along with 24 V Electric Driver Kit For R&D Purpose.	14.82	Defence. Reminder to TA.
12	21	Syngene Internatinal P; Ltd., Bangalore. 01/53/8/618/AM09/S-154	1/27/2009	150 Nos. of Mice	2.63	AHD&F. Reminder to the firm with deficiency letter.
13	23	Sun Pharma Advanced Reserch Ltd. Mumbai. 01/53/8/645/AM09/S-155	1/29/2009	400 Nos. of Rhino Mice male.	32.04	AHD&F
14	25	Mathias Berovalis, Switzerland. 01/53/162/1414/AM09/M-74	2/2/2009	2 Donkey	Euro. 65	D/o AHD&F and MEA
15	30	Sun Acrylic P. Ltd., Mumbai. 01/53/8/666/AM09/S-162	2/3/2009	1000 MTs of Acrylic Plastic Sheet Scrap	300.00	C&PC and MOEF. Reminder to TA.
16	31	Javed Ansari, new Delhi. 01/53/8/670/AM09/J-25	2/4/2009	Three Trophies	0.80	MOEF. Reminder to the TA.
17	32	M.F. Ansari, New Delhi 01/53/8/671/AM09/M-77	2/4/2009	Six Trophies	0.85	MOEF. Reminder to the TA.
18	33	Emcure Pharmaceuticals Ltd., Pune. 01/53/8/668/AM09/E-37	2/4/2009	25 Kgs of Lanthanum Oxide	1.29	C&PC and DAE. Reminder to TA.
19	34	Emcure Pharmaceuticals Ltd., Pune. 01/53/8/667/AM09/E-36	2/4/2009	1000 Kgs. of Lanthanum Chloride	9.57	C&PC and DAE. Reminder to TA.
20	35	Prashanthi Polymers India P. Ltd., Bangalore. 01/53/8/675/AM09/P-39	2/7/2009	700MTs of Scrap of Plastics in Flakes.	77.17	C&PC and MOEF. Reminder to TA.
21	36	Sunland Alloys, Mumbai 01/53/8/690/AM09/S-167	2/9/2009	1000 MTs of Aluminium Scrap	979.87	DC (SSI) & MOEF. Reminder to TA.

Sl. No.	Case No.	Name of the Firm/File No.	Date of receipt of application MM/DD/YYYY	Item of import and quantity applied.	CIF Value in Lakhs	Referred Ministry/ Department
22	38	Cummins India Ltd., Pune. 01/53/8/691/AM09/C-55	2/9/2009	10000 Ltrs. Of AUS32: Aqueous Urea Solution Diesel Exhaust Fluid.	5.35	M/o Fertilizer. Reminder to TA.
23	39	Lodi Sports, New Delhi. 01/53/8/672/AM09/L-26	2/11/2009	200 Nos. of Sporting Air Rifles. For Stock and Sales.	16.00	MHA
24	42	Agro Impex, Delhi 01/53/8/711/AM09/A-79	2/12/2009	200000 Kgs. of Orchis Laxiflora for Stock and Sales	22.50	MOEF, AYUSH and Agri & Coop.
25	43	Aviagen India Poultry Breeding co. P. Ltd., Mumbai. 01/53/8/716/AM09/A-82	2/13/2009	Aviagen Great Grand Parent Broiler Breeding Stock - 11700 Nos. for Stock and Sale	459.56	AHD&F
26	45	Aviagen India Poultry Breeding co. P. Ltd., Mumbai. 01/53/8/715/AM09/A-81	2/13/2009	28400 Nos. of Aviagen Great Grand Parent Broiler Breeding Stock for Stock and Sale	1122.49	AHD&F
27	46	Vardhaman Hi - Tech Agro Products, Pune. 01/53/162/1483/AM09/V-28	2/13/2009	1164.50 Kgs. of Vardh - O- Bor (20%B)	1.10	C&PC. Reminder to TA.
28	48	Panacea Biotech Ltd., New Delhi. 01/53/8/717/AM09/P-35	2/18/2009	45 Nos. of Rats and Mice	2.71	AHD&F
29	49	Way to Unity Trust, Vadodara. 01/53/162/1528/AM09/W-7	2/18/2009	2 Nos. of Aircraft for training purpose.	77.91	DGCA. Reminder to TA.
30	58	Tata Institute of Fundamental Research, Mumbai. 01/53/162/1566/AM09/T-50	2/24/2009	600 Nos. of Wistar Rats.	8.63	AHD&F. Reminder to the firm with deficiency letter.
31	59	Tata Institute of Fundamental Research, Mumbai. 01/53/162/1565/AM09/T-51	2/24/2009	2000 Drosophila Melanogaster Strains (VIALS)	0.10	AHD&F
32	60	Intox P. Ltd., Pune. 01/53/8/756/AM09/I-31	2/25/2009	Live Rats and mice - 480 Nos. and 1680 Nos.	35.38	AHD&F
33	61	Shree Ganesh Vyapar Udyog, Mumbai. 01/53/8/753/AM09/S-178	2/25/2009	1000MTs of Acrylic Plastic Sheet Scrap.	300.00	C&PC and MOEF. Reminder to TA.
34	62	Bhole baba Dairy Industry	2/25/2009	32 Nos. of Airconditioner	3.52	Firm to clarify how

		Ltd., New Delhi. 01/53/8/748/AM09/B-48		containing HCFC-22 Gas under EPCG Scheme.		the item is capital good for export product.
35	64	Uita Tech Cement Ltd., Mumbai 01/53/8/764/AM09/U-14	2/26/2009	Cut Pieces, Chuips, Powder & Granules of Old Used/ Scrap Rubber Goods - 3000MTs	195.21	MOEF & DIPP. Reminder to TA.
36	65	Rupal Industries, D&NH. 01/53/162/1591/AM09/R-74	2/26/2009	500MTs of Acrylic Plastic Sheet Scrap	72.96	C&PC and MOEF
37	67	LNG Security Services P. Ltd., New Delhi. 01/53/8/79/AM09/L-28	2/27/2009	RE 70 M3 Plus & Cartridges - Qty. 1+75	10.48	MHA

3.1.3 Following 5 applications to be examined on file.

Sl. No.	Case No.	Name of the Firm/File No.	Date of receipt of application MM/DD/YYYY	Item of import and quantity applied.	CIF Value in Lakhs	Remarks
1	1	AAB Global Industries & Services Ltd., Bangalore. 01/53/8/404/AM09/A-49	11/5/2009	112 Nos. of Various types of used computer parts (as detailed in the application for R&D purpose)	6.72	
2	2	EPCOS India P. Ltd., Nadia. 01/53/162/992/AM09/E-26	11/17/2008	2000 Kgs. Zirconia Oxide Powder.	20.09	
3	50	Hindustan Oil Exploration Company Ltd., Chennai. 01/53/8/723/AM09/H-46	2/18/2009	Explosive as detailed in the application	1.41	
4	51	Ideal Detonators P. Ltd., Secunderabad. 01/53/8/738/AM09/I-28	2/19/2009	Explosive as detailed in the application	588.94	
5	56	Weatherford Oil Tools Me Ltd., Mumbai 01/53/8/727/AM09/W-8	2/23/2009	Explosive as detailed in the application	5.07	

3.1.3 Following 2 applications were rejected.

Sl. No.	Case No.	Name of the Firm/File No.	Date of receipt of	Item of import and quantity applied.	CIF Value in Lakhs	Remark
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			application MM/DD/YYYY			
1	24	57	The Glass House , New Delhi. 01/53/8/614/AM09/T-	1/29/2009	62 Pairs of Birds	22.14
2	66		Haryana Cold Retreasds P. Ltd., Gurgaon. 01/53/8/770/AM09/H-52	2/27/2009	200 Nos. of Used Whole Truck Tyre.	8.40

3.1.5 Following 1 application was withdrawn.

Sl. No.	Case No.	Name of the Firm/File No.	Date of receipt of application MM/DD/YYYY	Item of import and quantity applied.	CIF Value in Lakhs	Remarks
1	7	Sri Chaitanya & Sarath Marketing Agencies, AP. 01/53/162/1064/AM09/S-98	12/10/2008	22000 Kgs. of LDPE Scrap	2.71	Withdrawn

4. Following decisions were taken to expedite decision making in respect of pending applications for import authorizations:

4.1 If administrative Ministry/ Department seeks information directly from the applicant firm, a copy of the letter will be invariably endorsed to DGFT.

4.2 All applications received till end of last month should be taken up in EFC meeting, that is applications received upto 31.03.2009 would be listed for April meeting. Agenda for the same would be sent during 25th to 31st March which may incorporate applications received till mid month, that is, 15.03.2009. Cases received in 2nd fortnight of month would be put up as additional agenda.

4.3 Additional agenda items must reflect changes occurring in the meanwhile, i.e. after circulation of original agenda and before date of meeting.

4.4 In cases for import of items which are restricted under notification No.63 dated 21.11.2008 and No.64 dated 24.11.2008, applicants to give utilization certificate of licence, if any, already obtained for the same item.

4.5 All cases where concerned Departments have given NOC may be put up ex-post-facto to EFC. Processing should normally not take more than 3 working days by which time, letter of approval must be issued.

4.6 Cases in which no communication is received from Administrative Department in time, and where similar products have been approved in the past, may also be submitted alongwith such details of past approvals for import authorization for taking decision by EFC.

4.7. In respect of cases of where reply/comments/documents are awaited from the firms, it was decided to issue a reminder to furnish the requisite information/documents within 15 days failing which their cases will be closed.

5. Meeting ended with thanks to all participants.
